## **Declaration of Assets and Liabilities**

Year: 2023-24

I, POONAM KUMARI, son/daughter of Shri Yogendra Ram, aged 37 years,

belonging to Bihar Legislative Assembly, service presently working as Section Officer, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be

15/02/24

given)

什 Sr. No. Description		ription Self		ouse me(S)	Dependa nt-1 Name	Dependant-2 Name	Dependant- Etc. Name	
		Poonam Kumari	A PROVINCE AND	nar Verma band)	NA	NA	NA	
(i)	Cash	Rs.30000/-(Apprx)	Rs. (Apprx)	20000/-			-	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking	SBI(savings A/c) - Rs.10.21 lakhs (Apprx)  SBI(Fixed deposit) - Rs.12.64 lakhs (Apprx)	IOB (Savi Rs.20000/ IOB fixed 100000/-	Deposit-		-		
	Financial Companies	IOB (Fixed deposit)- Rs.61000/-(Apprx)						
(iii)	Bonds, Debentures and Shares in companies	Shares: Rs.1000000/- Mutual Funds: Rs.221000/-		-	-			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC: Rs.3,75,000/- PPF: Rs.800000/-	Premica Insuran :Rs.190 PPF: Rs	ce				
(v)	Motor Vehicles (details of make, etc.)	1.Two wheeler-Honda Activa (2015) CG04HY3482-Rs.20000/- (apprx present value)	Ford Ec (2017)- UP32HX Rs.6000 (apprx value)	(1769 000/- present	=		-	
		Honda Activa (2022) BR01FV8281- Rs.80000/- (apprx present value)	TVS Jup (2022) TN21BF	96473 10/- (apprx				

(vi)	Jewellery (give details of weight and value)	Diamond+Gold: (wedding gift+self purchased) :Rs.500000/- (Approx)	Diamond+Gold: (wedding gift+self purchased) :Rs.250000/- (Approx)	-	• • • • • • • • • • • • • • • • • • •	
(vii)	Other assets, such as values of claims / interests	TV,Fridge etc (value not assessed)	AC,other household items/appliance (value not assessed)	-	•	(4+) - (4)

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant -1 Name	Dependant-2 Name	Dependant- Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-			Constitution of the state of th	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			) <del>-</del>		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			-		-
(v)	Others (such as interest in property)		Share in ancestral property as per HUF (Till date share is not defined)	¥		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 30.01.2024
(a)	(i) Loans from Banks	Self: NIL (closed as on date)  Spouse: Indian Overseas Bank Rs.1,00,000/-(Car loan)  Overdraft: Indian Overseas Bank:Rs.800000/-(apprx)	
	(ii) Loans from financial institutions		-
1.0	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	
	(d) dues to departments dealing with telephones	-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed.	AY-2023-24 Tax paid :Rs.90,669/- PAN No.:BYEPK6749R	
	Give also Permanent Account Number (PAN)]	AY-2022-23 Tax paid :Rs.89,304/- PAN No.:BYEPK6749R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]	-	
	(iv) Property Tax	-	_

C.	P	e	rs	n	n	a	1	D	e	t	a	i	ı

GPF/CPF/PRAN No.	:-	110062680744

Gender :- F (M/F)

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Date of Birth	•	0 9 0 1 1 9 8 6 (DD/MM/YY)
Class/Group	÷	B (A/B/C)
Cadre		BIHAR VIDHAN SABHA
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	
		HAJIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: POONAM KUMARI

Place:Patna..... Designation :Section Officer

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.